

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

27

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.859/252/HDB/2018
NAME OF THE COMPANY	Lemon Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Lakku Sudhakar Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Manoj Reddy	Adv.	9868557322	R

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	BJ

ORDER

Counsel for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

Heard both sides.

List it for orders on 12.09.2018.


Member(Judl)

Pavani